

**NOTIFICATION UNDER U.P. FACTORIES (SAFETY OFFICERS)
RULES, 1984**

No. 125/XXXVI-3-17(F)-36, dated August 3, 1987¹

In exercise of the powers under clause (v) of Rule 3 of Uttar Pradesh Factories (Safety Officers) Rules, 1984 the Governor is pleased to recognise the diploma in Industrial safety granted by the Central Labour Institute, Bombay, and Regional Labour Institutes, Madras, Calcutta and Kanpur.